

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:577

ANSWERED ON:07.05.2013

DISTRIBUTION OF FOODGRAINS

Acharia Shri Basudeb;Dome Dr. Ram Chandra

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) the number of Below Poverty Line (BPL) and Antyodaya Anna Yojana (AAY) beneficiaries and their entitlements under the Public Distribution System (PDS)/Targeted Public Distribution System (TPDS) and AAY, State-wise;

(b) whether there are complaints from some States including West Bengal that the BPL and AAY beneficiaries are not getting their full quota of entitlements;

(c) if so, the details thereof and the corrective action taken in this regard, State-wise;and

(d) whether some States have reportedly failed to lift their full quota of foodgrains and if so, the details thereof and the corrective steps taken in this regard indicating the quantum allocated, lifted and disbursed to the intended beneficiaries during each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. 577 DUE FOR ANSWER ON 7.5.2013 IN THE LOK SABHA

(a) Government allocates foodgrains under the Targeted Public Distribution System (TPDS) at the rate of 35 kg per family per month to States and Union Territories (UTs) for distribution to 6.52 crore accepted number of Below Poverty Line (BPL) families, which includes about 2.43 crore Antyodaya Anna Yojana (AAY) families. Statement showing State/UT-wise number of BPL and AAY families as on 31.3.2013 is at Annex-I.

(b) to (d) Some State/UTs are distributing quantities less than the quantities allocated by the Government. State/UT-wise details of scale issue of foodgrains under TPDS to BPL and AAY beneficiaries are at Annex-II. Keeping in view the availability of stocks and requirements /requests received from States/UTs, Government has been making additional allocation of foodgrains over and above the normal allocation under TPDS.

The lifting of foodgrains allocated under TPDS varies from State to State. Details of the quantities of foodgrains allocated and their offtake for the years 2009-10 to 2012-13 are at Annex- III and IV.

Government has been persuading States/UTs who have not lifted their entire quota to do so through periodical meetings, conferences, advisories, etc. Utilization Certificates are obtained from States/UTs in respect of the foodgrains allocated to them under TPDS. However, details of the quantity of foodgrains distributed by States/UTs to the intended beneficiaries are not maintained in the Department.